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title: Introduction of the Compulsory Imparting of Moral Education in Educational Institutions Bill, 2016.

DR. MANOJ RAJORIA (KARAULI-DHOLPUR): Madam, I beg to move for leave to introduce a Bill to provide for compulsory imparting of moral education in educational institutions upto secondary level in the country and for matters connected therewith or incidental thereto.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory imparting of moral education in educational institutions upto secondary level in the country and for matters connected therewith or incidental thereto."

The motion was adopted.

DR. MANOJ RAJORIA: I introduce the Bill.

15.52 hours